

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 101

Company Appeal No. 118/252/ND/2023

IN THE MATTER OF:

Income Tax Officer Ward 3(1)

...

Appellant

Versus

RoC & (Atelier Realtch Pvt. Ltd.)

...

Respondent

Under Section: 252(3)

Order delivered on 15.05.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Appellant : Mr. Sanjay Kumar, Ms. Easha and Ms. Hemlata
Rawat; Standing Counsels

For the Respondent :

ORDER

Issue notice to the Respondents returnable on 04.08.2023. The Applicant undertakes to serve notice upon the Respondents through all modes viz. registered post, speed post, and E-mail. Affidavit of service be filed within one week. Reply, if any, may be filed by the Respondents within one week from the date of receipt of the notice. Rejoinder, if any, may be filed before the next date of hearing.

List on 04.08.2023.

-Sd-

**(L. N. GUPTA)
MEMBER (T)**

-Sd-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**